

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00085/2019

Jabalpur, this Monday, the 01st day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Madhur Kumar Shrivastava,
S/o Late L.L.Shrivastava
Date of Birth:15.01.1963,
Working as TDE, BSNL, Jhabua
R/o 306, Devprasth Apartment,
Power House Road,
Ratlam-457001 (MP)

-Applicant

(By Advocate –**Shri Vijay Tripathi**)

V e r s u s

1. Chairman Cum Managing Director,
Bharat Sanchar Nigam Limited,
Corporate Office, Bharat Sanchar Bhawan,
Harish Chandra Lane, Janpath, New Delhi-110001
2. Director (HR/Finance),Bharat Sanchar Nigam Limited,
Corporate Office, Bharat Sanchar Bhawan,
Harish Chandra Lane,
Janpath, New Delhi-110001
3. Chief General Manager Telecom,
Bharat Sanchar Nigam Limited
Madhya Pradesh Circle Office,
Sanchar Bhawan, Hoshangabad
Road, Bhopal, Madhya Pradesh-462015
4. Zonal General Manager,
Bharat Sanchar Nigam Limited,
Indore Zonal Business Area Office,
Meghdoot Park, BSNL Office,
Madhya Pradesh-482001, Indore

5. Shri Lokendra Singh Dangore,
Telecom District Engineer,
Bharat Sanchar Nigam Limited,
Administrative Building
Ratanpura, Jhabua, Madhya Pradesh-486661

-Respondents

(By Advocate –**Shri Sapan Usrethe**)

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this case.

2. Accordingly, the Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member